

National Company Law Tribunal


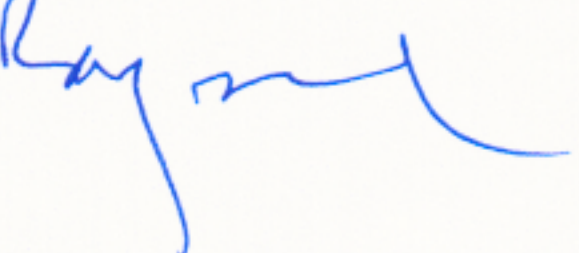
Allahabad Bench

CP NO. 123 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shri Lalit Mohan Srivastava / S Jai Prakash Associates

SECTION OF THE COMPANIES ACT / I & B CODE: 73 (4) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Varun Dev Sharma	Advocate	Petitioner	
<u>2.</u>	R. P. Agarwal	Adv.	Resp.	

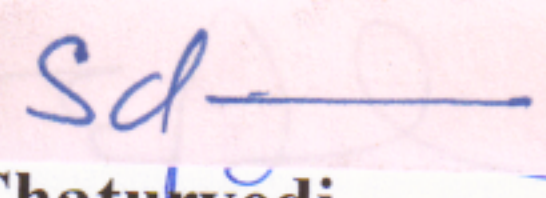
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Sh. Varun Dev Sharma, Advocate for the petitioner. Sh. R.P. Agarwal, undertake to file vakalatnama on behalf of the respondent company.

A copy of the petition be provided to the respondent counsel. The case is also fixed for the hearing on 11th December, 2017.

Dated:20.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)